

ORISSA HIGH COURT**FILING REPORT AS ON :02/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004635/2020	MANINDAR SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE SADAR /209 /2019 () //
2	BLAPL/0004636/2020	BHIM @ AJAY @ AJAYA TIGGA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TAISARA /2 /2020 () //
3	BLAPL/0004637/2020	MAHANAND MAJUMDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /182 /2020 () //
4	BLAPL/0004638/2020	PADLAM KHILLO VS STATE OF ODISHA	SOMANATH SATAPATHY VS	JEYPORE MAHILA /65 /2015 () //
5	BLAPL/0004639/2020	SHIV SANKAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	MATHILI /163 /2019 () //
6	BLAPL/0004640/2020	SUKADEV BISWAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /47 /2018 () //
7	BLAPL/0004641/2020	MUNA DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RAJNAGAR /126 /2020 () //
8	BLAPL/0004642/2020	DIPU NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /5 /2020 () //
9	BLAPL/0004643/2020	PRAKASH MANDAL @ TIPU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /68 /2018 () //
10	BLAPL/0004644/2020	BABU @ SANYASI NAIK VS STATE OF ODISHA	SAMBEET PATTANAYK VS	BHANJANAGAR /97 /2020 () //
11	BLAPL/0004645/2020	SANTOSH KUMAR SONI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /17 /2020 () //

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12	BLAPL/0004646/2020	AKASH KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PHIRINGIA /48 /2020 () //
13	BLAPL/0004647/2020	GUNJAN KUMAR JENA VS STATE OF ODISHA	ASHOK DAS VS	CHAMAKHANDI /68 /2019 () //
14	BLAPL/0004648/2020	PRAMOD KUMAR TANDI @ TUNA TANDI VS STATE OF ODISHA	B.R.TRIPATHY VS	KESINGA /257 /2019 () //
15	BLAPL/0004649/2020	HARICHANDRA @ HARISCHANDRA NAIK VS STATE OF ODISHA	S.K.JOSHI VS	TARBHA /64 /2013 () //
16	BLAPL/0004650/2020	SUSANTA KUMAR JENA @ LINTA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOPALPUR /46 /2019 () //
17	BLAPL/0004651/2020	SANJAY KUMAR VS STATE OF ODISHA	ASHOK DAS VS	ADVA /35 /2019 () //
18	BLAPL/0004652/2020	NARESH DIGAL VS STATE OF ODISHA	SANJIT KUMAR SAHOO VS	K.NUAGOAN /30 /2020 () //
19	BLAPL/0004653/2020	SUNITA BERERA @ TURI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /95 /2020 () //
20	BLAPL/0004654/2020	VENKATACHARI SAMPATH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BARIPADA TOWN /301 /2010 () //
21	CONTC/0002564/2020	SATRUGHANA SWAIN VS JYOTI PRAKASH DAS	ADV. VS	// () //
22	CONTC/0002565/2020	SRINIBAS SAMAL VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// () //
23	CONTC/0002566/2020	NIBEDITA RAY	ADV.	//

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		VS	VS	0
24	CONTC/0002567/2020	SANJAY KUMAR SINGH PARAMANANDA SAMAL	ADV.	//
		VS	VS	0
25	CONTC/0002568/2020	SASWAT MISHRA PRAKASH KUMAR DEY	adv.	//
		VS	VS	0
26	CONTC/0002569/2020	NIKUNJA BEHARI DHAL PRAVASH KU.MOHANTY	SISIR KUMAR PUROHIT	//
		VS	VS	0
27	CONTC/0002570/2020	SRI RAMASISH HAZRA AMAR NATH MALLICK	ADV.	//
		VS	VS	0
28	CONTC/0002571/2020	SASWAT MISHRA RANJAN KUMAR SAHU	ADV.	//
		VS	VS	0
29	CONTC/0002572/2020	SASWAT MISHRA PRANABANDHU BARIK	adv.	//
		VS	VS	0
30	CONTC/0002573/2020	SASWAT MISHRA MANINDRA KUMAR NAYAK	SANGRAM JENA	//
		VS	VS	0
31	CONTC/0002574/2020	SASWAT MISHRA AMAR NATH PATRA	adv.	//
		VS	VS	0
32	CONTC/0002575/2020	SASWAT MISHRA SANTANU KU.DAS	BISWAJIT NAYAK	//
		VS	VS	0
33	CONTC/0002576/2020	TAPAN KU.MOHAPATRA BIBHUTI NANDA	ADV.	//
		VS	VS	0
34	CONTC/0002577/2020	B.S. BALIRAM BHARAT CHANDRA MOHANTY	ADV.	//
		VS	VS	0

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35	CONTC/0002578/2020	CHITHRA ARUMUGAM NABAKISHORE DASH VS	ADV. VS	// // ()
36	CONTC/0002579/2020	CHITHRA ARUMUGAM PABITRA MOHAN JENA VS	adv. VS	// // ()
37	CONTC/0002580/2020	CHITHRA ARUMUGAM JANMEJAYA SAMAL VS	ADV. VS	// // ()
38	CONTC/0002581/2020	CHITHRA ARUMUGAM DILLIP KUMAR AICH VS	ADV. VS	// // ()
39	CONTC/0002582/2020	CHITHRA ARUMUGAM SRIKANTA BALA SAMANTA VS	ADV. VS	// // ()
40	CONTC/0002583/2020	CHITHRA ARUMUGAM NAROTTAM MALLIK VS	ADV. VS	// // ()
41	CONTC/0002584/2020	CHITHRA ARUMUGAM MITIKA MALIK VS	ADV. VS	// // ()
42	CONTC/0002585/2020	CHITHRA ARUMUGAM AKSHAYA KUMAR MOHANTY VS	adv. VS	// // ()
43	CONTC/0002586/2020	CHITHRA ARUMUGAM AKSHAYA KUMAR JENA VS	ADV. VS	// // ()
44	CRLA/0000391/2020	CHITHRA ARUMUGAM LEEPK BEHERA @ BHALU @ DEEPAK VS	BASANTA KUMAR DAS VS	N.T.P.C. /73 /2020 ()
45	CRLA/0000392/2020	STATE OF ODISHA SK.AKLIM VS STATE OF ODISHA	BISWARANJAN DALAI VS	// DHARMASALA /290 /2019 () //

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46	CRLA/0000393/2020	LOKANATH MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /32 /2020 () //
47	CRLA/0000394/2020	GUDU @ SANJAYA BEHERA @ SANJAY BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA SADAR /104 /2020 () //
48	CRLA/0000395/2020	GANESWAR MOHANTA VS STATE OF ODISHA	P.B.MOHAPATRA VS	KALIAPANI /1 /2020 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000009/2020
49	CRLMA/0000107/2020	RAILWAY PROTECTION FORCE VS TAJU SHAH	ADV. VS	/ /0 () //
50	CRLMA/0000108/2020	RAILWAY PROTECTION FORCE VS JOGENDRA MAJHI	ADV. VS	/ /0 () //
51	CRLMA/0000109/2020	PRAVAT KUMAR JENA VS STATE OF ODISHA	ADV. VS	/ /0 () //
52	CRLMC/0001149/2020	TANKADHAR SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //
53	CRLMC/0001150/2020	NILAMANI PRADHAN VS STATE OF ORISSA	H.N.MOHAPATRA VS	/ /0 () //
54	CRLMC/0001151/2020	BABULI @ PRADEEP MOHANTY VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 () //
55	CRLMC/0001152/2020	BINOD KU.NAIK VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	SAHADEV KHUNTA /56 /2015 () //
56	CRLMC/0001153/2020	SANTOSH KU.PARIDA VS STATE OF ORISSA	DEEPAK KUMAR SAHOO VS	KENDRAPARA /180 /2019 () //
57	CRLMP/0000697/2020	PRASANTA DALEI	CHINMAYA KUMAR NAYAK	/ /0

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		VS	VS	()
		THE SUPERINTENDENT OF POLICE, GANJAM		//
58	CRLMP/0000698/2020	NAYANA JAYSINGH	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMP/0000699/2020	HULASH PRADHAN	R.N.DAS MOHAPATRA	/ /0
		VS	VS	()
		S.P., KHURDA		//
60	CRLMP/0000700/2020	MANJU ROUT	M/S.A.K.SARANGI	DHENKANAL SADAR /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0000701/2020	BIDYADHAR ROUT	M/S.A.K.SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/0000702/2020	RAMESH CHANDRA DAS	M/S.B.S.DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0000703/2020	SUMANTA KUMAR MAHANTA	GYANENDRA CHANDRA SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0000704/2020	SURENDRA MIRDHA	GYANENDRA CHANDRA SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	RVWPET/0000250/2020	MAHANADI COAL FIELD LTD.	S.D.DAS	/ /
		VS	VS	()
		SPL.LAND ACQUISITION OFFICER,MAHANADI COAL FIELD LTD.,		//
66	TRP(C)/0000119/2020	DIPTI MOHANTY	SACHIDANANDA SAHOO	/ /
		VS	VS	()
		NIGAMANANDA PATTNAIK		//
67	TRP(C)/0000120/2020	BANDANA PRADHAN	AMIT PRASAD BOSE	/ /
		VS	VS	()
		SUKANTA NEETIRAJA KISHORE MANSINGH @ SUKANTA NABA KISHORE NAIK		//
68	TRP(C)/0000121/2020	H.P.SHRADHANJALI	SOUMYA MISHRA	/ /
		VS	VS	()

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69	WA/0000400/2020	GIRISH CH.MAHALI ANUPAMA KHOSLA VS STATE OF ODISHA	BIDYALOKA MOHAPATRA VS	// // 0 //
70	WA/0000401/2020	URMILA MUDULI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
71	WA/0000402/2020	MANJUSHA BHOI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
72	WA/0000403/2020	JASHASHREE MALIK VS STATE OF ODISHA	BIDYALOKA MOHAPATRA VS	// 0 //
73	WA/0000404/2020	RAMAHARI KARJI VS STATE OF ODISHA	BIDYALOKA MOHAPATRA VS	// 0 //
74	WA/0000405/2020	NIBEDITA SAHU VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
75	WP(C)/0015865/2020	HARADHAN BARIHA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
76	WP(C)/0015866/2020	SANTOSH KUMAR PANGI VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
77	WP(C)/0015867/2020	SAMBHUNATH PANIGRAHI VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
78	WP(C)/0015868/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
79	WP(C)/0015869/2020	SHREE SHREE SHREE BALADEV JEW THAKUR VS STATE OF ODISHA	SABITRI KUMAR ACHARYA VS	// 0 //

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80	WP(C)/0015870/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	A.C.PANDA VS	// 0 //
81	WP(C)/0015871/2020	M/S. ARYAN INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
82	WP(C)/0015872/2020	TISCO SUKINDA CHROMITE MINES CONTRACTOR WORKERS UNION VS UNION OF INDIA	SATYAJIT PATTANAIAK VS	// 0 //
83	WP(C)/0015873/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
84	WP(C)/0015874/2020	SELUKASH PARIDA VS THE VICE CHANCELLOR ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SATYAJIT PATTANAIAK VS	// 0 //
85	WP(C)/0015875/2020	BANOJA KUMAR PATTANAIAK VS THE ODISHA STATE BAR COUNCIL	 VS	// 0 //
86	WP(C)/0015876/2020	THE GENERAL SECRETARY NORTH ORISSA WORKERS UNION VS THE GENERAL MANAGER BOLANI ORES MINES RMD SAIL	SAKSHI CHANDRA SAMANTRAY VS	// 0 //
87	WP(C)/0015877/2020	SUSANTA KUMAR PATTANAYAK VS STATE OF ODISHA	DEBARANJAN MOHAPATRA VS	// 0 //
88	WP(C)/0015878/2020	BHAVA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
89	WP(C)/0015879/2020	M/S. B.D.COMPANY VS INDIAN OIL CORPORATION LTD.	PRAFULLA KUMAR SAHOO VS	// 0 //
90	WP(C)/0015880/2020	PREMANANDA PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
91	WP(C)/0015881/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//

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		VS	VS	0
		SUJIT KUMAR JENA		//
92	WP(C)/0015882/2020	SANGEETA SUGYANI TRIPATHY	SUBASH CHANDRA PANI	//
		VS	VS	0
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA		//
93	WP(C)/0015883/2020	HRUDANANDA PRADHAN	TAPAN KUMAR KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0015884/2020	AMIYA KUMAR RATH	TAPAN KUMAR KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0015885/2020	SUNIL KUMAR MISHRA	TAPAN KUMAR KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0015886/2020	YELLMAL GANAPATI @ Y.GANAPATI	P.C.CHHINCHANI	//
		VS	VS	0
		UTKAL GRAMEEN BANK		//
97	WP(C)/0015887/2020	MOHAN KUMAR NAYAK	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
98	WP(C)/0015888/2020	NIRANJAN MOHANTY	TAPAN KUMAR KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0015889/2020	SARIKA MOHANTY	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0015890/2020	SOUMYARANJAN BEHURA	ASWINI KR KARMI	//
		VS	VS	0
		RESERVE BANK OF INDIA		//
101	WP(C)/0015891/2020	BALAVADRA SWAIN	TAPAN KUMAR KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0015892/2020	PRASANNA KUMAR SAMAL	TAPAN KUMAR KAMILA	//
		VS	VS	0

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103	WP(C)/0015893/2020	STATE OF ODISHA SANGRAM KESHARI BEHURA VS	ASWINI KR KARMI VS	// // 0
104	WP(C)/0015894/2020	RESERVE BANK OF INDIA NILIMA MAHAPATRA VS	JITENDRA KUMAR DIGAL VS	// // 0
105	WP(C)/0015895/2020	STATE OF ODISHA GOURAHARI DAS VS	TAPAN KUMAR KAMILA VS	// // 0
106	WP(C)/0015896/2020	STATE OF ODISHA SHANTILATA PANDA @ MOHAPATRA VS	TAPAN KUMAR KAMILA VS	// // 0
107	WP(C)/0015897/2020	STATE OF ODISHA AVAYA KUMAR JENA VS	TAPAN KUMAR KAMILA VS	// // 0
108	WP(C)/0015898/2020	STATE OF ODISHA RABINDRA NATH SATAPATHY VS	TAPAN KUMAR KAMILA VS	// // 0
109	WP(C)/0015899/2020	STATE OF ODISHA SHIVASANKAR MOHANTY VS	VS	// // 0
110	WP(C)/0015900/2020	THE STATE OF ODISHA GOBINDA CHANDRA JENA VS	TAPAN KUMAR KAMILA VS	// // 0
111	WP(C)/0015901/2020	STATE OF ODISHA ABHIMANYU NAYAK VS	S.K.SAMAL VS	// // 0
112	WP(C)/0015902/2020	DEPUTY REGISTRART, ORISSA ADMINISTRATIVE TRIBUNAL, CTC SHIMANCHAL SAHU VS	S.SWAIN VS	// // 0
113	WP(C)/0015903/2020	STATE OF ODISHA SURESH KU NAYAK VS	S.K.SAMAL VS	// // 0
		DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CTC		//

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114	WP(C)/0015904/2020	BILASH KUMAR BEHERA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
115	WP(C)/0015905/2020	APL-VLT (JV) VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
116	WP(C)/0015906/2020	ANIMA PAHANTASINGH VS STATE OF ODISHA	J.M. PATTANAİK VS	// 0 //
117	WP(C)/0015907/2020	SUKANTA KUMAR PANIGRAHY VS STATE OF ODISHA	KOUSİK ANANDA GURU VS	// 0 //
118	WP(C)/0015908/2020	ALMAS KHAN VS STATE OF ODISHA	KOUSİK ANANDA GURU VS	// 0 //
119	WP(C)/0015909/2020	SAMINI RAMESH VS STATE OF ODISHA	S.SWAIN VS	// 0 //
120	WP(C)/0015910/2020	APL-VLT (JV) VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
121	WP(C)/0015911/2020	ANATARJYAMI GOUDA VS STATE OF ODISHA	S.SWAIN VS	// 0 //
122	WP(C)/0015912/2020	ANIL KUMAR TRIPATHY VS STATE OF ODISHA	S.SWAIN VS	// 0 //
123	WP(C)/0015913/2020	BIJU PATNAİK UNIVERSITY OF TECHNOLOGY, ODISHA VS PABITRA KUMAR SWAIN	ODISHA KUMAR MOHAPATRA VS	// 0 //
124	WP(C)/0015914/2020	GOPAL CHANDRA PATNAİK VS STATE OF ODISHA	S.SWAIN VS	// 0 //
125	WP(C)/0015915/2020	GANESH NAYAK	S.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0015916/2020	M/S.JAY MAA GRAMESWARI COAL LOGISTIC&	VIJIT PATNAIK	//
		VS	VS	0
		THE MANAGING DIRECTOR, ODISHA MINING CORPORATION, BBSR		//
127	WP(C)/0015917/2020	BHAGABAN BISOYI	S.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0015918/2020	MEENAKETAN MISHRA	S.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0015919/2020	MAMALI MOHANTY	DEBENDRA NARAYAN PATNAIK	//
		VS	VS	0
		THE COLLECTOR JAGATSINGHPUR		//
130	WP(C)/0015920/2020	PRAMILA MOHAPATRA	SASMITA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0015921/2020	LAL TRADES AND AGENCIES PVT.LTD	ASHOK K.MOHANTY	//
		VS	VS	0
		COMMISSIONER OF GST AND CX ROURKELA COMMISSIONERATE		//
132	WP(C)/0015922/2020	BIJAYA KUMAR JENA	SACHIDANANDA SAHOO	//
		VS	VS	0
		DIRECTOR, TEXT BOOK		//
133	WP(C)/0015923/2020	TUNA JENA	RAGHUNATH BISWAL	//
		VS	VS	0
		THE STATE OF ODISHA		//
134	WP(C)/0015924/2020	MAMI SAHU	SACHIDANANDA SAHOO	//
		VS	VS	0
		MD, M/S INDUSTRIAL SECURITY AND INTELLIGENT SERVICE,GADIBANDHA		//
135	WP(C)/0015925/2020	PRADEEP KUMAR JENA	RAGHUNATH BISWAL	//
		VS	VS	0
		THE STATE OF ODISHA		//
136	WP(C)/0015926/2020	SRADHA SUNDARI SENAPATI	B.S.RAYAGURU	//
		VS	VS	0

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137	WP(C)/0015927/2020	UNION OF INDIA SUSANTA KUMAR SATAPATHY VS STATE OF ODISHA	TANMAY MISHRA VS	// // 0 //
138	WP(C)/0015928/2020	FEDERATION OF SENIOR CITIZENS ASSOCIATION VS STATE OF ODISHA	HANMOOD KISHOR MISHRA VS	// 0 //
139	WP(C)/0015929/2020	SUMATI BEHERA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
140	WP(C)/0015930/2020	RANJAN KUMAR SETHI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
141	WP(C)/0015931/2020	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
142	WP(C)/0015932/2020	PRATIMA MOHANTY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
143	WP(C)/0015933/2020	SUBASH CHANDRA SAHOO VS CHAIRMAN, ODISHA TOURISM DEVELOPMENT CORPORATION LTD.	GYANENDRA CHANDRA SWAIN VS	// 0 //
144	WP(C)/0015934/2020	M/S NEW LAXMI STEEL AND POWER PVT.LT VS COLLECTOR AND DM, KHURDA	BISHNU PRASAD SARANGI VS	// 0 //
145	WP(C)/0015935/2020	MANAGOBINDA JENA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
146	WP(C)/0015936/2020	GYANENDRA KUMAR MOHANTY VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// 0 //
147	WP(C)/0015937/2020	DR.SARAT CHANDRA GOUNTIA VS REGISTRAR ODISHA STATE ADMINISTRATIVE TRIBUNAL	SISIR KUMAR PUROHIT VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0015938/2020	ASHOK KUMAR KABI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// 0 //
149	WP(C)/0015939/2020	RADHESHYAM MISHRA VS THE CHIEF GENERAL MANAGER	ASHIS KUMAR MISHRA VS	// 0 //
150	WP(C)/0015940/2020	PRASANTA KUMAR MUNI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// 0 //
151	WP(C)/0015941/2020	SUDARSAN NAYAK VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
152	WP(C)/0015942/2020	KAILASH CHANDRA SAMAL VS STATE OF ODISHA	P.R.MISHRA VS	// 0 //
153	WP(C)/0015943/2020	SURENDRANATH MOHAPATRA VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
154	WP(C)/0015944/2020	JAINDRA DIGAL VS TAHASILDAR, KHONDMALS, PHULBANI	G.N.MISHRA VS	// 0 //
155	WP(C)/0015945/2020	AMAR KUMAR MOHANTY VS TAHASILDAR, KHONDMALS PHULBANI	G.N.MISHRA VS	// 0 //
156	WP(C)/0015946/2020	RABINDRA KUMAR BISOI VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
157	WP(C)/0015947/2020	JOGENDRA BEHERA VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	// 0 //
158	WP(C)/0015948/2020	GHANASHYAM MAHARANA VS THE TAHASILDAR, BBSR	SAMIR KUMAR MISHRA VS	// 0 //
159	WP(C)/0015949/2020	TARAKANTA DAS	PRADIPTA KUMAR SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0015950/2020	GHANASHYAM MAHARANA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		THE TAHASILDAR, BBSR		//
161	WP(C)/0015951/2020	BHISHMA BHOI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0015952/2020	PUSPASHREE SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
		THE TAHASILDAR, BBSR		//
163	WP(C)/0015953/2020	DEBAKANTA PATI	B.S.DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0015954/2020	FAKIR MOHAN BEHERA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0015955/2020	KARUNAKAR SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0015956/2020	LALIT KUMAR MEHER	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0015957/2020	ASHIS KUMAR SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0015958/2020	RABINDRA KUMAR PANDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0015959/2020	BALARAM PATRO	RAMAKANTA SAHOO	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVERNMENT HEALTH AND FAMILY WELFARE DEPTT.		//
170	WP(C)/0015960/2020	INDRAMANI MOHANTY	SANGRAM KU DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0015961/2020	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	RAMAKANTA SAHOO VS	// // 0
172	WP(C)/0015962/2020	STATE OF ODISHA UNA SURYA NARAYANA VS	RAMAKANTA SAHOO VS	// // 0
173	WP(C)/0015963/2020	STATE OF ODISHA PURNA CHANDRA BARIK VS	SANGRAM KU DAS VS	// // 0
174	WP(C)/0015964/2020	STATE OF ODISHA SUPRITI MOHANTY VS	RAMAKANTA SAHOO VS	// // 0
175	WP(C)/0015965/2020	STATE OF ODISHA MANOJ KUMAR NAHAK VS	KOUSIK ANANDA GURU VS	// // 0
176	WP(C)/0015966/2020	STATE OF ODISHA RABINDRANATH DASH VS	RAMAKANTA SAHOO VS	// // 0
177	WP(C)/0015967/2020	STATE OF ODISHA RINKI PANDA VS	SISIR KUMAR PUROHIT VS	// // 0
178	WP(C)/0015968/2020	STATE OF ODISHA BIGYAN KUMBHAR VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
179	WP(C)/0015969/2020	STATE OF ODISHA KISHOR KUMAR NAIK VS	GOUTAM KU.ACHARYA VS	// // 0
180	WP(C)/0015970/2020	STATE OF ODISHA ASHA DAS VS	PRAFULLA CHANDRA DAS VS	// // 0
181	WP(C)/0015971/2020	STATE OF ODISHA RANJAN PADHI VS HARIBOL HARIPAL	D.P.MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0015972/2020	DEEPAK MOHANTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
183	WP(C)/0015973/2020	ASHOK KUMAR PATTNAIK VS STATE OF ODISHA	A.K.DASH VS	// 0 //
184	WP(C)/0015974/2020	PRASANTA CHANDRA RATH VS UNION OF INDIA	G.K.NANDA VS	// 0 //
185	WP(C)/0015975/2020	KUMARI GAYATRI DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
186	WP(C)/0015976/2020	TRIDHARA MOHANTY VS UNION OF INDIA	G.K.NANDA VS	// 0 //
187	WP(C)/0015977/2020	SAYED MUSTAQUE ALI VS REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL	PRASANTA KUMAR SATAPATHY VS	// 0 //
188	WP(C)/0015978/2020	SHUBADA KARUAN VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
189	WP(C)/0015979/2020	SRINIBAS SAHU VS STATE OF ODISHA	ANUPUDAYA SENAPATI VS	// 0 //
190	WP(C)/0015980/2020	LAXMIDHAR BHOI VS UNION OF INDIA	OMKAR DEVDAS VS	// 0 //
191	WP(C)/0015981/2020	HEMANTA KUMARI MOHANTY VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
192	WP(C)/0015982/2020	ANANTA CHARAN BEHERA VS ODISHA STATE ADMINISTRATIVE TRIBUNAL	BINAYA KUMAR MOHANTY VS	// 0 //
193	WP(C)/0015983/2020	BHAKTABATSAI SAHU	K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0015984/2020	BAIJAYANTIMALA SABAT	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0015985/2020	MANMOHAN MAJHI	RANJIT MOHANTY	//
		VS	VS	0
		COLLECTOR KENDRAPARA		//
196	WP(C)/0015986/2020	NILAKANTHA PATRA	SAMIR KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0015987/2020	DIPTI RANJAN TRIPATHY	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0015988/2020	MANADA DEHURI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0015989/2020	MAYADHAR NAYAK	RAJIB RATH	//
		VS	VS	0
		STATE BANK OF INDIA		//
200	WP(C)/0015990/2020	RAJA KISHORE SAHOO	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0015991/2020	TAPAN KUMAR PATTNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0015992/2020	NALINIKANTA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0015993/2020	ANJALI KUMARI SATAPATHY	B.SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0015994/2020	BIJAYA KETAN MISHRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0015995/2020	STATE OF ODISHA BISHNU CHARAN BISOI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
206	WP(C)/0015996/2020	STATE OF ORISSA YOUDHISTHIRA JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
207	WP(C)/0015997/2020	STATE OF ODISHA ASWINI KUMAR CHOUDHURY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
208	WP(C)/0015998/2020	STATE OF ODISHA BHAGABAN SAMANTARAY VS	SUSANTA KUMAR MISHRA VS	// // 0
209	WP(C)/0015999/2020	SECRETARY, GOVT.OF ODISHA RAJESH KUMAR MANDAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
210	WP(C)/0016000/2020	STATE OF ODISHA THE BALASORE-BHADRAK CENTRAL CO-OPERATIVE BANK LTD. VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
211	WP(C)/0016001/2020	STATE OF ODISHA M.GANAPATI VS	BAlDHAR SAHOO VS	// // 0
212	WP(C)/0016002/2020	REGISTRAR COOPERATIVE SOCIETIES SUBAL SHIAL VS	B.P.SATHPATHY VS	// // 0
213	WP(C)/0016003/2020	THE COLLECTOR BALASORE BASANTI BAGH VS	LAMBODAR PRADHAN VS	// // 0
214	WP(C)/0016004/2020	THE STATE OF ODISHA KRUSHNA MALIK VS	LAMBODAR PRADHAN VS	// // 0
215	WP(C)/0016005/2020	THE STATE OF ODISHA BAIRAGI CHARAN KHATUA VS	LAMBODAR PRADHAN VS	// // 0
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0016006/2020	RAJLAXMI MOHANTY VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
217	WP(C)/0016007/2020	CHINTAMANI BAGH VS THE STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
218	WP(C)/0016008/2020	GOPAL KRUSHNA JENA VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
219	WP(C)/0016009/2020	JAGILI PRADHAN VS STATE OF ODISHA	A.PARIDA VS	// 0 //
220	WP(C)/0016010/2020	SASMITA PANDA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
221	WP(C)/0016011/2020	BALAKRUSHNA NAIK VS STATE OF ODISHA	A.PARIDA VS	// 0 //
222	WP(C)/0016012/2020	SABITA ROUL VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
223	WP(C)/0016013/2020	NARAYAN PRADHAN VS STATE OF ODISHA	A.PARIDA VS	// 0 //
224	WP(C)/0016014/2020	DEBASIS SAHOO VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
225	WP(C)/0016015/2020	DEVADATTA SUBUDHI VS STATE OF ODISHA	A.PARIDA VS	// 0 //
226	WP(C)/0016016/2020	GYANA SWARUP BEHERA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
227	WP(C)/0016017/2020	PEMI BALARAJU	RAMAKANTA SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE STATE OF ODISHA		//
228	WP(C)/0016018/2020	SULOCHANA PRADHAN	BIBHUTI BHUSANA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0016019/2020	HIMANSHU SEKHAR SAHOO	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
230	WP(C)/0016020/2020	HEMANTA KUMAR PATTNAIK	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0016021/2020	SUBRAT KUMAR JENA	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0016022/2020	SAILENDRA KUMAR MAHALIK	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY (CESU)		//
233	WP(C)/0016023/2020	KISHORE CHANDRA DAS	LINGARAJ SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0016024/2020	LALIT MOHAN MAHARATHA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0016025/2020	BINOD BEHERA	RANJAN KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0016026/2020	HARAPRIYA DALAI	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0016027/2020	BISWABHARATI ROUSTRAY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0016028/2020	BAIRAGI DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0016029/2020	STATE OF ODISHA RIMA NANDA VS	PRASANTA KUMAR NANDA VS	// // ()
240	WP(C)/0016030/2020	STATE OF ODISHA PRIYANJALI PRIYADARSINI VS	PRASANTA KUMAR NANDA VS	// // ()
241	WP(C)/0016031/2020	STATE OF ODISHA DAYANIDHI BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()
242	WP(C)/0016032/2020	STATE OF ODISHA NRUSINGHA PRASAD ACHARYA VS	PRASANTA KUMAR NANDA VS	// // ()
243	WP(C)/0016033/2020	STATE OF ODISHA JHILLI JENA VS	PRASANTA KUMAR NANDA VS	// // ()
244	ABLAPL/0007616/2020	STATE OF ODISHA JAJATI ROUT @ PAPU VS	A.C.MOHAPATRA VS	// PATKURA /118 /2020 ()
245	ABLAPL/0007617/2020	STATE OF ODISHA RANJIT KUMAR DAS VS	P.R.CHHATOI VS	// KHANDAGIRI P.S. /339 /2020 ()
246	ABLAPL/0007618/2020	STATE OF ODISHA PARAMESWAR MOHANTA VS	GAJENDRA.K.KHILAR VS	// JASHIPUR /90 /2020 ()
247	ABLAPL/0007619/2020	STATE OF ODISHA SONA @ SANATAN @ RATIKANTA BEHERA VS	P.R.MISHRA VS	// TIHIDI /225 /2020 ()
248	ABLAPL/0007620/2020	STATE OF ODISHA SOUMYA RANJAN SAMANTARAY VS	SANGRAM RATH VS	// KENDRAPARA /88 /2020 ()
249	ABLAPL/0007621/2020	STATE OF ODISHA SK.SALLAUDDIN VS STATE OF ODISHA	P.K.RATH-1 VS	// TIRTOL /188 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0007622/2020	CHITTA RANJAN KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /101 /2019 () //
251	ABLAPL/0007623/2020	SINU SINGH VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAIDESWAR /32 /2020 () //
252	ABLAPL/0007624/2020	KALU SINGH VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAIDESWAR /30 /2020 () //
253	ABLAPL/0007625/2020	GAGAN KUMAR PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /94 /2020 () //
254	ABLAPL/0007626/2020	PRASANTA SETHY VS STATE OF ODISHA	SASMITA NANDA VS	THAKURGARH /79 /2020 () //
255	ABLAPL/0007627/2020	TRINATH MALLIK VS STATE OF ODISHA	R.N.MOHANTY VS	AIR FIELD P.S. /54 /2020 () //
256	ABLAPL/0007628/2020	GANESH PRASAD BHUTIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHANDARIPOKHARI /111 /2020 () //
257	ABLAPL/0007629/2020	DHANESWAR SAHOO @ DHUNA VS STATE OF ODISHA	ASIT KU JENA VS	BADACHANA /156 /2020 () //
258	ABLAPL/0007630/2020	SANOJ PRADHAN VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /7 /2020 () //
259	ABLAPL/0007631/2020	PRAFULLA BEHERA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	MANCHESWAR P.S. /203 /2020 () //
260	ABLAPL/0007632/2020	D.ADINARAYAN VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
261	ABLAPL/0007633/2020	ASHOK KUMAR DAS	MOHENDRA DALAI	MADHUPATNA /107 /2020

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0007634/2020	ANIL KUMAR DHAL	PRAVASH CH.JENA	KAMARDA /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0007635/2020	CHITTA SABAR	NIRANJAN HOTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0007636/2020	ARJUN PRADHAN	AMITABH PRADHAN	SAMBALPUR TOWN /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0007637/2020	RENU BALA DEVI	OM SWARUP	/ /0
		VS	VS	()
		STATE OF ODISHA(HOME)		//
266	ABLAPL/0007638/2020	RAJIV KUANAR	OM SWARUP	/ /0
		VS	VS	()
		STATE OF ODISHA(HOME)		//
267	ABLAPL/0007639/2020	RAKESH KUANAR	OM SWARUP	/ /0
		VS	VS	()
		STATE OF ODISHA (HOME)		//
268	ABLAPL/0007640/2020	SK.MANIRUDDIN	DEBASISH SAMAL	JAJPUR TOWN /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0007641/2020	RAMA CHANDRA SING	DHARMENDRA SETHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0007642/2020	PRAFULLA KUMAR MUDI @ PRAFULLA MUDS	SRINIA KUMAR TRIPATHY	BARIPADA SADAR /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0007643/2020	KIRAN BAGH	PRASANTA KUMAR NANDA	SUNDARGARH TOWN /112 /2018
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0007644/2020	ABHIJIT PATTNAIK	H.N.MOHAPATRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0007645/2020	STATE OF ODISHA BAPUNA @ PRIYABRATA PATTNAYAK VS	B.S.DASPARIDA VS	// BETNOTI /129 /2020 ()
274	ABLAPL/0007646/2020	STATE OF ODISHA BAPUNA @ PRIYABRATA PATTNAYAK VS	B.S.DASPARIDA VS	// BETNOTI /130 /2020 ()
275	ABLAPL/0007647/2020	STATE OF ODISHA BAPUNA @ PRIYABRATA PATTNAYAK VS	B.S.DASPARIDA VS	// BETNOTI /132 /2020 ()
276	ABLAPL/0007648/2020	STATE OF ODISHA BAPUNA @ PRIYABRATA PATTNAYAK VS	B.S.DASPARIDA VS	// BETNOTI /131 /2020 ()
277	ABLAPL/0007649/2020	STATE OF ODISHA SANTU @ TRIMAJAN MOHANTY VS	DEEPAK KUMAR DAS VS	// KONARK /75 /2020 ()
278	ABLAPL/0007650/2020	STATE OF ODISHA BAPUNA @ PRIYABRATA PATTNAYAK VS	B.S.DASPARIDA VS	// BETNOTI /128 /2020 ()
279	ABLAPL/0007651/2020	STATE OF ODISHA RINKU @ SK.MANUWAR VS	SATYA RANJAN MULIA VS	// JAGATPUR /221 /2020 ()
280	ABLAPL/0007652/2020	STATE OF ODISHA SADITYA SINGH @ SADITYA KUMAR SINGH VS	SMRANTI RANJAN MOHAPATRA VS	// BAIDESWAR /41 /2020 ()
281	ABLAPL/0007653/2020	STATE OF ODISHA CHANDRAKANTA JENA VS	ANAM CHARAN PANDA VS	// NIMAPADA /131 /2020 ()
282	ABLAPL/0007654/2020	STATE OF ODISHA SUDHAKAR SASAMAL VS	ASHOK KUMAR BEHERA VS	// BANAPUR P.S. /38 /2016 ()
283	ABLAPL/0007655/2020	STATE OF ODISHA ANANDA KHILAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	// DASPALLA /87 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0007656/2020	SUMIT NAYAK @ SAGAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDRASEKHARPUR /215 /2020 () //
285	ABLAPL/0007657/2020	DEEPAK MOHANTY @ DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	SMRUTYA NARAYAN MISHRA VS	NIALI /163 /2020 () //
286	ABLAPL/0007658/2020	NARAYAN PRADHAN VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /316 /2019 () //
287	ABLAPL/0007659/2020	NARAYAN PRADHAN VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /315 /2019 () //
288	ABLAPL/0007660/2020	NARAYAN PRADHAN VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /320 /2019 () //
289	ABLAPL/0007661/2020	RASMITA BEHERA @ RASHMITA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAIDESWAR /31 /2020 () //
290	ABLAPL/0007662/2020	JAYASEN MUNDA, ALIAS JAYSINGH MUNDA VS STATE OF ODISHA	SUBASH KUMAR PATTNAIK VS	RAIRAKHOL /100 /2020 () //
291	WPC(OAC)/0001335/2019	DR.RABINDRA NAIK VS STATE OF ODISHA	M/S.PRADIP KUMAR DAS MOHAPATRA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :02/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	23/2020 ARBA/6/2020	BIRAT CH. DAGARA-MP	BIPLAB MOHANTY
2	111/2020 CRLMP/697/2020	PRASANTA DALEI-MP	CHINMAYA KUMAR NAYAK
3	112/2020 CRLMP/700/2020	MANJU ROUT-MP	M/S.A.K.SARANGI
4	113/2020 CRLMP/701/2020	BIDYADHAR ROUT-MP	M/S.A.K.SARANGI
5	123/2020 TRP(C)/119/2020	DIPTI MOHANTY-MP	SACHIDANANDA SAHOO
6	124/2020 TRP(C)/120/2020	BANDANA PRADHAN-MP	AMIT PRASAD BOSE
7	125/2020 TRP(C)/121/2020	H.P.SHRADHANJALI-MP	SOUMYA MISHRA
8	300/2020 RSA/2/2017	UMAMANI NAYAK-MP	M/S.BHAKTAHARI MOHANTY
9	393/2020 CRLREV/312/2020	GYANENDRA SAHOO @ SAHU-MP	PRAVASH CHANDRA JENA
10	402/2020 CMP/388/2020	BIRAT CHANDRA DAGARA-MP	JAGANATH PATNAIK
11	430/2020 RVWPET/250/2020	MAHANADI COAL FIELD LTD.-MP	S.D.DAS
12	431/2020 RVWPET/250/2020	MAHANADI COAL FIELD LTD.-MP	S.D.DAS
13	432/2020 RVWPET/250/2020	MAHANADI COAL FIELD LTD.-MP	S.D.DAS
14	499/2020 FAO/463/2020	THE ASSISTANT MANAGER LEGAL,M/S CHOLAMANDALAM GENERAL INSURANCE CO. LTD.-MP	M.S.P. CHENERA
15	500/2020 FAO/468/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
16	501/2020 FAO/383/2020	LEGAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	PARASINGH
17	502/2020 FAO/884/2019	LEGAL MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ALTIK HAN
18	595/2020 BLAPL/4407/2020	KORADA BALAJI KRISHNA @ K.BALAJI KRISHNA-MP	MANORANJAN PADHY
19	596/2020 BLAPL/4627/2020	KUNJA BIHARI MOHAPATRA-MP	JUGALA KISHORE PANDA
20	598/2020 BLAPL/783/2020	DR. HRUSHIKESH TRIPATHY-MP	MANAS CHAND
21	599/2020 BLAPL/184/2020	RANJIT DEVNATH-MP	GYANENDRA KUMAR PARIDA
22	610/2020 ABLAPL/3199/2020	NILAMADHABA ROUTA-MP	S.S.RAY
23	611/2020 ABLAPL/3157/2020	PREM RATHORE-MP	SOUMYA RANJAN DAS
24	704/2020 CRLMC/1151/2020	BABULI @ PRADEEP MOHANTY-MP	R.N.MOHANTY
25	705/2020 CRLMC/1152/2020	BINOD KU.NAIK-MP	RAGHUNATH DAS MOHAPATRA
26	706/2020	SANTOSH KU.PARIDA-MP	DEEPAK KUMAR SAHOO

27	CRLMC/1153/2020 742/2020	RUDRAPRASANNA SAHU-MP	M/S LAXMAN PRADHAN SANJEEB PANIGRAHI
28	CRLA/587/2018 743/2020	RUPA DALABEHERA-MP	M/S.BASANTA KUMAR DAS
29	CRLA/205/2017 752/2020	THEW CHIEF RIGIONAL MANAGER,M/S. THE ORIENTAL INSURANCE CO. LTD-MP	
30	MACA/271/2020 753/2020	THE MANAGER(LEGAL),M/S. CHOLA MS GENERAL INSURANCE CO. LTD-MP	
31	MACA/275/2020 754/2020	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD-MP	
32	MACA/272/2020 755/2020	MANAGER,ORIENTAL INSURANCE CO. LTD.-MP	M/S. G.P.DUTTA
33	MACA/269/2020 795/2020	ANUPAMA KHOSLA-MP	SIDHANT KUMAR JENA
34	WA/400/2020 796/2020	URMILA MUDULI-MP	SIDHANT KUMAR JENA
35	WA/401/2020 797/2020	MANJUSHA BHOI-MP	SIDHANT KUMAR JENA
36	WA/402/2020 798/2020	JASHASHREE MALIK-MP	BIDYALOKA MOHAPATRA
37	WA/403/2020 799/2020	RAMAHARI KARJI-MP	BIDYALOKA MOHAPATRA
38	WA/404/2020 800/2020	NIBEDITA SAHU-MP	SIDHANT KUMAR JENA
39	WA/405/2020 7425/2020	HARADHAN BARIHA-MP	SUBHANKAR ROUT
40	WP(C)/15865/2020 7426/2020	SANTOSH KUMAR PANGI-MP	SASWAT DAS
41	WP(C)/15866/2020 7427/2020	SAMBHUNATH PANIGRAHI-MP	L.K.MOHANTY
42	WP(C)/15867/2020 7428/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD-MP	PARTHA MUKHERJI
43	WP(C)/15868/2020 7429/2020	DUSMANT MALLICK-MP	DAYANANDA MOHAPATRA
44	WP(C)/12879/2020 7430/2020	SHREE SHREE SHREE BALADEV JEW THAKURA BIJE-MP	SARAT KUMAR ACHARYA
45	WP(C)/15869/2020 7431/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD-MP	A.C.PANDA
46	WP(C)/15870/2020 7432/2020	M/S. ARYAN INFRASTRUCTURE PVT.LTD-MP	PARTHA MUKHERJI
47	WP(C)/15871/2020 7433/2020	TISCO SUKINDA CHROMITE MINES CONTRACTOR WORKS PVT.LTD-MP	SATYAJIT MISHRA
48	WP(C)/15872/2020 7434/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD-MP	PARTHA MUKHERJI
49	WP(C)/15873/2020 7435/2020	TISCO SUKINDA CHROMITE MINES CONTRACTOR WORKS PVT.LTD-MP	SATYAJIT MISHRA
50	WP(C)/15874/2020 7436/2020	SELUKASH PARIDA-MP	SATYAJIT PATTANAIAK
51	WP(C)/15875/2020 7437/2020	BANOJA KUMAR PATTANAIAK-MP	
52	WP(C)/2139/2019 7438/2020	DEEPAK RANJAN KHILLAR-MP	M/S SATYABRATA SENAPATI
53	WP(C)/15877/2020 7439/2020	SUSANTA KUMAR PATTANAYAK-MP	DEBARANJAN MOHAPATRA
54	WP(C)/15878/2020 7440/2020	BHAVA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH PVT.LTD-MP	CHIRAPULLA KUMAR MOHAPATRA
55	WP(C)/15879/2020 7442/2020	M/S. B.D.COMPANY-MP	SRINIBASH SATPATHY
56	WP(C)/15880/2020 7443/2020	PREMANANDA PRADHAN-MP	SAMEER KUMAR DAS
57	WP(C)/15881/2020 7444/2020	STATE OF ODISHA-MP	ADDL.GOV.T. ADVOCATE

58	7446/2020 WP(C)/15887/2020	MOHAN KUMAR NAYAK-MP	DIGAMBARA MISHRA
59	7447/2020 WP(C)/9309/2018	SANKAR BEHERA-MP	M/S.ANTARYAMI SWAIN
60	7448/2020 WP(C)/15889/2020	SARIKA MOHANTY-MP	JITENDRA KUMAR DIGAL
61	7449/2020 WP(C)/15890/2020	SOUMYARANJAN BEHURA-MP	ASWINI KR KARMI
62	7450/2020 WP(C)/15893/2020	SANGRAM KESHARI BEHURA-MP	ASWINI KR KARMI
63	7451/2020 WP(C)/10332/2020	SUDARSANA SAHOO-MP	G.BEHERA
64	7452/2020 WP(C)/15894/2020	NILIMA MAHAPATRA-MP	JITENDRA KUMAR DIGAL
65	7453/2020 WP(C)/12907/2020	SHAKTIRUPA SCHOOL OF NURSING-MP	M/S.BISHNU PRASAD PRADHAN
66	7454/2020 WP(C)/15907/2020	SUKANTA KUMAR PANIGRAHY-MP	KOUSIK ANANDA GURU
67	7456/2020 WP(C)/15905/2020	APL-VLT (JV)-MP	PRABODHA CH. NAYAK
68	7457/2020 WP(C)/15908/2020	ALMAS KHAN-MP	KOUSIK ANANDA GURU
69	7458/2020 WP(C)/15910/2020	APL-VLT (JV)-MP	PRABODHA CH. NAYAK
70	7459/2020 WP(C)/14627/2020	SADANAND DAS GURUMOHANT-MP	RABINDRANATH SENAPATI
71	7460/2020 WP(C)/15916/2020	M/S.JAY MAA GRAMESWARI COAL LOGISTICS-MP	AVIJIT PATNAIK
72	7461/2020 WP(C)/15919/2020	MAMALI MOHANTY-MP	DEBENDRA NARAYAN PATNAIK
73	7462/2020 WP(C)/15921/2020	LAL TRADES AND AGENCIES PVT.LTD-MP	ASHOK K.MOHANTY
74	7463/2020 WP(C)/15922/2020	BIJAYA KUMAR JENA-MP	SACHIDANANDA SAHOO
75	7465/2020 WP(C)/15927/2020	SUSANTA KUMAR SATAPATHY-MP	TANMAY MISHRA
76	7466/2020 WP(C)/15928/2020	FEDERATION OF SENIOR CITIZENS ASSOCIATION OF ODISHA-MP	BRAMOD KR.MISHRA
77	7467/2020 WP(C)/15930/2020	RANJAN KUMAR SETHI-MP	BIGYAN KUMAR SHARMA
78	7468/2020 WP(C)/15932/2020	PRATIMA MOHANTY-MP	SIDHESWAR MOHANTY
79	7469/2020 WP(C)/15934/2020	M/S NEW LAXMI STEEL AND POWER PVT.LTD.-MP	BISHNU PRASAD SARANGI
80	7470/2020 WP(C)/15935/2020	MANAGOBINDA JENA-MP	KARUNAKAR GAYA
81	7471/2020 WP(C)/5164/2020	KABITA BARAL-MP	M/S.AMIT PRASAD BOSE
82	7473/2020 WP(C)/15947/2020	JOGENDRA BEHERA-MP	PRADIPTA KUMAR SINGH
83	7474/2020 WP(C)/15949/2020	TARAKANTA DAS-MP	PRADIPTA KUMAR SINGH
84	7475/2020 WP(C)/15951/2020	BHISHMA BHOI-MP	BIRAJA PRASANNA DAS
85	7476/2020 WP(C)/15954/2020	FAKIR MOHAN BEHERA-MP	BIRAJA PRASANNA DAS
86	7477/2020 WP(C)/15955/2020	KARUNAKAR SAHU-MP	BIRAJA PRASANNA DAS
87	7478/2020 WP(C)/15953/2020	DEBAKANTA PATI-MP	B.S.DASPARIDA
88	7479/2020 WP(C)/15956/2020	LALIT KUMAR MEHER-MP	BIRAJA PRASANNA DAS
89	7480/2020	ASHIS KUMAR SAHU-MP	BIRAJA PRASANNA DAS

90	WP(C)/15957/2020 7481/2020	RABINDRA KUMAR PANDA-MP	SUSHANTA KUMAR MISHRA
91	WP(C)/15958/2020 7482/2020	CHANDRAKANTA MISHRA-MP	ASHOK PATTANAIAK
92	WP(C)/14278/2020 7483/2020	BALARAM PATRO-MP	RAMAKANTA SAHOO
93	WP(C)/15959/2020 7484/2020	MANOJ KUMAR NAHAK-MP	KOUSIK ANANDA GURU
94	WP(C)/15965/2020 7485/2020	RANJAN PADHI-MP	D.P.MOHANTY
95	WP(C)/15971/2020 7486/2020	RANJAN PADHI-MP	D.P.MOHANTY
96	WP(C)/15971/2020 7487/2020	DEEPAK MOHANTY-MP	KOUSIK ANANDA GURU
97	WP(C)/15972/2020 7488/2020	PRASANTA CHANDRA RATH-MP	G.K.NANDA
98	WP(C)/15974/2020 7489/2020	TRIDHARA MOHANTY-MP	G.K.NANDA
99	WP(C)/15976/2020 7490/2020	THE BALASORE-BHADRAK CENTRAL CO-OPERATIVE BANK	KIDDIRMAHOO
100	WP(C)/16000/2020 7491/2020	SUBRAT KUMAR JENA-MP	JANGYA PRAKASH PARIDA
101	WP(C)/16021/2020 7492/2020	SAILENDRA KUMAR MAHALIK-MP	PRASANTA KUMAR TRIPATHY
102	WP(C)/16022/2020 7493/2020	LALIT MOHAN MAHARATHA-MP	RAMDAS ACHARY
103	WP(C)/16024/2020 7494/2020	HARAPRIYA DALAI-MP	PRASANTA KUMAR NANDA
104	WP(C)/16026/2020 7495/2020	BISWABHARATI ROUTH-MP	PRASANTA KUMAR NANDA
105	WP(C)/16027/2020 7496/2020	BAIRAGI DAS-MP	SUBHRANSU BHUSAN MOHANTY
106	WP(C)/16028/2020 7497/2020	RIMA NANDA-MP	PRASANTA KUMAR NANDA
107	WP(C)/16029/2020 7498/2020	PRIYANJALI PRIYADARSINI-MP	PRASANTA KUMAR NANDA
108	WP(C)/16030/2020 7499/2020	DAYANIDHI BEHERA-MP	PRASANTA KUMAR NANDA
109	WP(C)/16031/2020 7500/2020	NRUSINGHA PRASAD ACHARYA-MP	PRASANTA KUMAR NANDA
110	WP(C)/16032/2020 7501/2020	JHILLI JENA-MP	PRASANTA KUMAR NANDA
111	WP(C)/16033/2020 597/2020	LAXMI DHARA SETHY-MP	
112	BLAPL/3837/2020 609/2020	DHANANJAY PENTHEI-MP	
113	ABLAPL/3092/2020 612/2020	BAPUNU @ LAXAMAN PRADHAN-MP	JAYANTA KU.MAJHI
114	ABLAPL/1913/2020 613/2020	SUJIT MAHARANA@GUDDU-MP	
115	ABLAPL/12299/2018 614/2020	KANHU BEHERA @ KAILASH BEHERA-MP	
116	ABLAPL/5336/2020 615/2020	UMAMANI MOHARANA-MP	
117	ABLAPL/12281/2018 616/2020	DEBAKANTA PATI-MP	
118	ABLAPL/19680/2019 617/2020	UTPAL SINGHA-MP	
119	ABLAPL/2690/2020 618/2020	KAMALINI DEY-MP	
120	ABLAPL/2689/2020 703/2020 CRLMC/789/2020	ROHINI SABAR-MP	

121	7441/2020 WP(C)/9884/2019	M/S.SALIGRAM KHIRWAL-MP
122	7445/2020 WP(C)/26452/2017	PRAMOD KUMARA NAYAK-MP
123	7455/2020 WP(C)/14428/2020	MAHENDRA SAHU-MP
124	7464/2020 WP(C)/3500/2020	SANTOSH BEHERA-MP
125	7472/2020 WP(C)/16511/2015	SRI SRI TIKIBABA @ GOJENDRA KUMAR MAJHI-MP